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## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA	A PADMANABHA SWAMY, MEMBER	-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/60/2016	
NAME OF THE PETITIONER(S)	: S. Pathmakumar & another	
NAME OF THE RESPONDENT(S)	: Malabar Hotels Private Limited and 7 others	
UNDER SECTION	: 397/398, 111	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
S. HORE & P. Suboth  VMShiveRuman  SRINIVAS VIJAYKUMAR  S. Ar avin dan  For Fox Martel & Associates  For Fox Martel & Associates  T. S. Partlesenatu  For Romaningam & Associat  K. Romanomy  Get Remodent 7	COUNSEL FOR RIJ.	NAIL.

## **ORDER**

Counsel for petitioner present and filed CA 195/2017. Counsel for R1 & R17, counsel for R2 & R3, counsel for R4, counsel for R5 and counsel for R7 are present. Counsel for respondents prayed time for filing counter in the CA. Time extended at request with a direction to furnish copy of the same to the other side prior to the next date of hearing. Put up on 16.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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